

- (b) if so, the details in this regard;  
 (c) the time by which this conversion would be completed;  
 (d) the total funds allocated for the purpose; and  
 (e) the total amount spent so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir

(b) to (e) The cost of the 99 kms line is Rs. 43.93 crores. The work will be completed before the end of November 96. Full requirement of funds will be made available this year.

[English]

#### Water Logging in Howrah Division

738 SHRI RUPCHAND PAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether water logging in some Railway Station in the Howrah-Bandel Section of the Howrah Division of Eastern Railway hampered the movement of Trains in this area.

(b) if so, the steps taken to control the situation.

(c) whether the work started for letting out water from Bandel Bazarpara Subway was left unfinished, and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Train movement is occasionally hampered in instances of intense rainfall/flooding near Howrah Car Shed within Howrah Yard

(b) In such abnormal situations the water is pumped out for removing water logging and allow easy movement of trains

(c) No, Sir

(d) Does not arise.

[Translation]

#### Porters in Unreserved Coaches

739 SHRI MOHAMMAD ALI ASHRAF FATMI -  
 SHRI RAM KRIPAL YADAV

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that the porters on railway stations occupy seats in the unreserved coaches and extort money from the passengers in lieu of seats;

(b) if so, the name of such stations wherefrom such complaints have been received alongwith the number of the complaints; and

(c) the action taken by the Government against the porters?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) During the last one year, a total of 13 complaints were received against licensed porters of Mumbai Chatrapati Shivaji Terminus, Mumbai Central, Bandra Terminus, Howrah, Delhi Jn., Madras Central & Madras Egmore stations

(c) Apart from investigating the complaints, checks are also conducted by the railways and the licence badges of licensed porters found indulging in irregular activities are suspended

#### Patna to Gaya Line

740 SHRI VIRENDER KUMAR SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to double the railway line from Patna to Gaya.

(b) whether the Gaya bound passengers from Patna face lots of difficulties due to single railway line between Gaya and Patna; and

(c) if so, the time by which Patna-Gaya railway line is proposed to be doubled?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir. Patch doubling is planned on the section to ensure the traffic flow

(b) There are some delays due to crossing of trains on single line section

(c) The section being taken up would be completed during the 9th Five Year Plan

[English]

#### Escaping of Terrorists

741 SHRI RATILAL KALIDAS VERMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether terrorists and anti-social elements have escaped who were arrested had escaped between January 1, 1996 to June 30, 1996 in the country

(b) if so, the details thereof, State-wise.

(c) the action taken against each of them, case-wise.

(d) the concrete steps taken or being taken to check such activities of terrorists and I.S.I.

(e) whether some suggestions or memorandum etc have been received by the Government from the public, legal bodies and political parties in this regard, and

(f) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) to (c). The information is being obtained from States/UTs and would be laid on the Table of the House

(d) "Public Order" and "Police" being State subjects, it is for the concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level, all out action is being taken to hold coordination meetings with the State Governments concerned as well with the various intelligence and investigating agencies of the Central Government to exchange information, share intelligence, plan strategy and take coordinated action. In certain special circumstances, financial assistance has also been given to some of the affected States over and above the on-going allocations for modernisations of police and supply of weapons. Some specific measures include

- (1) Fencing and flood lighting in the sensitive areas on international border
- (2) Strengthening the BSF on the borders through supply of night vision devices, hand held sets, binoculars, dragon lights etc. so as to enhance their capabilities
- (3) Setting up of additional BOPs with a view to reduce inter BOP distance
- (4) Holding coordination meetings in the Ministry of Home Affairs as well as setting up of a nodal group of officers at operational level
- (5) Setting up of coordination committees at the State, Divisional and District level between State Government officials and the representatives of the agencies of the Central Government
- (6) Additional supply of fire arms to the State Governments

(e) and (f) Suggestions from general public in this regard are received from time to time. "Public Order" and "Police" being State Subjects, these are forwarded to the concerned State Governments for appropriate action

#### Ban on Diesel Generating Sets

742 SHRI SANTOSH KUMAR GANGWAR Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether the installation of Diesel Generating Sets is not permitted in the Taj Trapezium and Doon Valley of Uttar Pradesh.

(b) whether the Diesel Generating Sets on an average work at greater efficiency from the environmental view point, the Diesel Operated vehicles, and

(c) if so, the reasons for the ban on Diesel Generating Sets when there is no ban on the plying of diesel vehicles in these areas?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) Yes, Sir

(b) and (c) In diesel vehicles, energy from a chemical reaction is converted to mechanical energy whereas in a diesel generating set the output is electrical energy. Hence these two are not comparable

Further, normal vehicular pollution is not localised and disperses rapidly whereas the diesel generating sets are stationary sources and cause localised build up of pollution

#### Zonal Office in Bihar

743 SHRI SHATRUGHAN PRASAD SINGH Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal for setting up Railway Zonal Office in Bihar.

(b) whether 5000 acre railway land is lying vacant in Barauni Garhhara; and

(c) if so, the time by which the department is likely to implement this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (c) The issues relating to reorganisation of zones and divisions in the wake of Project Unigauge and the construction of Konkan Railway, have recently been studied by this Ministry. Further processing for the formulation of proposals and other related matters is being undertaken

(b) No, Sir

#### Siltation in Rivers

744 SHRI RAJIV PRATAP RUDY Will the Minister of ENVIRONMENT OF FORESTS be pleased to state

(a) whether rampant deforestation in the Himalayan ranges is causing siltation in the rivers flowing through Bihar and Uttar Pradesh.

(b) whether the Government has decided to formulate a scheme for desiltation of the rivers.

(c) if so, the details thereof and

(d) if not, the measures taken by the Government to control siltation in the rivers?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) No reports on rampant deforestation in the Himalayan ranges causing siltation in the rivers have been received from the States